

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

**Item No.-328**

CP - 134/441/ND/2019  
C.A No- 81/CV/ND/2019

**IN THE MATTER OF:**

M/s. Ashwini Kumar Consultants Pvt Ltd.

....Applicant

**SECTION**

Under Section 441

Order delivered on 05.11.2019

**CORAM:**

MS. INA MALHOTRA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant : Adv. Vishal Yadav  
For the Respondent :

**ORDER**

Ld. Counsel for the applicant submits that compliance of order compounding the report has been made. DDs in the sum of Rs. 1,00,000/- each has been deposited with the registry. In view of the same, the default stands compounded. Let further steps be taken to inform the RoC in the proper format.

sd/-

(SUMITA PURKAYASTHA)  
MEMBER (T)

sd/-

(INA MALHOTRA)  
MEMBER (J)